

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 107 of 2015

Dated: 20th November 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:-

Haryana Power Purchase Centre & Anr. Appellant (s)

Versus

Haryana Electricity Regulatory Commission & Ors. Respondent (s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Mr. Avinash Meno

Counsel for the Respondent(s) : Mr. Vishrov Mukherjee
Mr. Nishtha Kumar for PTC
Mr. Krishnan Venugopal, Sr. Adv.
Mr. Deepak Khurana
Mr. Uday Rathore
Mr. Shailendra Kumar for R-2
Mr. Amit Kapur
Mr. Vishal Anand
Mr. Samir Malik for R-3

ORDER

One respondent has filed reply and other respondents have not filed their reply. Learned counsel for other respondents seek two weeks time to file reply. They may file the same on or before 04.12.2015 after serving copy on the other side. Counsel for the appellant states that he does not wish to file any rejoinder.

List the matter on 20.01.2016. In the meantime, pleadings be completed.

**(T. Munikrishnaiah
Technical Member**

Pr/ss

**(Justice Ranjana P. Desai)
Chairperson**